IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(Cr.) No. 59 of 2021

Amar Nath Singh ..... … Petitioner

Versus

The State of Jharkhand & Ors. ..... … Respondents.

CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. A.K. Kashyap, Sr. Advocate
For the State : Mr. P.A.S. Pati, S.C.-IV.

05/ 09.09.2021 This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Mr. P.A.S. Pati, learned S.C.-IV, appearing for the respondents-State seeks two weeks time for filing counter affidavit to the main petition as well as the I.A. No. 3497 of 2021.

Time, as prayed for, is allowed.

Put up this matter on 30.09.2021.

(Sanjay Kumar Dwivedi, J.)

Amitesh/-